

- (iii) Wagon loading platform (700m x 45m)
- (iv) Drive Houses, Conveyor, Galleries & Transfer Towers etc.
- (II) CONTAINER HANDLING EQUIPMENT:
- (i) Quayside Gantry cranes → 3 Nos. (Rated load 35.5MT)
- (ii) Yard gantry cranes → 8 Nos. (35.5 M.T)  
(tyre-mounted)
- (iii) Yard gantry cranes (Rail mounted) — 1 No. (35.5 MT)
- (iv) Associated Electricals & Automation
- (v) Telescoping/Fixed/Slewing type spreaders → 18 Nos. and cargo beams.
- (III) MOBILE EQUIPMENT:
- |                          |           |
|--------------------------|-----------|
| Tractors                 | --38 Nos. |
| Trailers                 | --136 Nos |
| Front end loaders Dozers | --8 Nos.  |
| (a) Crawler type         | --2 Nos.  |
| (b) Wheeled rubber tyred | --3 Nos.  |
- (IV) COMPUTER SYSTEM:

**Promotional avenues for operators in Rourkela Steel Plant**

5121. SHRI SAMAR BRAHMA CHOUDHURY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government propose to consider promotional avenues for the operators to give them incentive to keep up the production level; and

(b) if so, the steps being taken in this direction?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR): (a) and (b). Rourkela Steel Plant has well laid down channels of promotion for non-executive employees in different departments. The promotion within non-executive cadre normally takes place as and when vacancies arise. However, keeping in view the work requirements and the need for promotional

avenues for the operators and other employees, the manning in different departments in the Rourkela Steel Plant is reviewed periodically, though channels for promotion are already well laid down.

**Relaxation to Scheduled Caste Candidates for the post of Superintendent in K.V.S.**

5122. SHRI PRATAPSIKH BAGHEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Board of Governors of Kendriya Vidyalaya Sangathan in its meeting held on 31 December, 1986 provided for some relaxation to Scheduled Caste candidates in experience etc. to appear at the Departmental examination for the post of Superintendent (Administration) in Kendriya Vidyalaya Sangathan reserved for Scheduled Caste candidates;

(b) if so, the details thereof;

(c) the number of Scheduled Caste candidates granted relaxation of any kind to appear at the said Departmental examination;

(d) whether the candidates, who had qualified in the departmental examination have since been offered the promotional postings; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) No, sir.

(b) Does not arise.

(c) to (e). Applications were invited from the Kendriya Vidyalaya Sangathan employees for one post of Superintendent (Administration) in the Regional Office of Kendriya Vidyalaya Sangathan reserved for Scheduled Caste candidate to be filled up on the basis of departmental examination. While inviting the applications it was indicated that in case a Scheduled Caste candidate was not available, the vacancy would be filled up by a ST candidate, and failing which by a candidate belonging to general category. 6 candidates (4 SC and 2 ST) were found eligible to sit in the departmental examination. One more Scheduled Caste candidate who did not fulfil the condition of possessing the minimum length of service prescribed for the post was allowed to appear in the departmental examination, in anticipation of the approval for relaxation of the condition regarding minimum length of service. Since no relaxation in this regard was found possible, the Scheduled Caste candidate who was allowed to take the departmental examination though not fulfilling the minimum eligibility condition was not promoted to the post of Superintendent (Administration) on the basis of the departmental examination. A Scheduled Tribe candidate who qualified in the Departmental examination has been promoted to that post of Superintendent (Administration).

### **Opening of Filaria Research Unit in Alleppey (Kerala)**

5123. SHRI VAKKOM PURSHOTHAMAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether an announcement was made by Government on 1 January, 1986 for setting up of a permanent Filaria Research Unit at T.D. Medical College, Alleppey, Kerala by the Indian Council of Medical Research;

(b) whether a project report for the Research Unit was forwarded to Union Government on 12 September, 1986;

(c) whether Government have taken any further action for setting up the Research Unit;

(d) if so, the details thereof;

(e) if not, the reasons therefor; and

(f) when the Research Unit is expected to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). Yes, Sir.

(c) to (f). The Review Committee of the Indian Council of Medical Research has submitted its Report and suggested the amalgamation of the various Institutes of the Council in a central place. The Council is siezed of this recommendation and is processing the matter. At the moment, it is not possible to make any commitment regarding setting up of a new Institute in Kerala.

### **Non-utilisation of Central Loan Assistance provided under State Roads of Inter-State or Economic Importance Scheme**

5124. SHRI PRATAP BHANU SHARMA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether certain States have not utilised the Central loan assistance given under State roads of Inter-State or